

1	2	3	4	5
10.	Karnataka	278.00	584.445	932.79
11.	Kerala	214.00	379.147	246.27
12.	Madhya Pradesh	401.00	357.000	405.55
13.	Maharashtra	439.00	808.965	2430.77
14.	Manipur	16.00	16.000	11.66
15.	Meghalaya	17.00	8.500	12.28
16.	Mizoram	5.00	5.000	2.50
17.	Nagaland	10.00	0.000	0.00
18.	Orissa	241.00	127.600	302.60
19.	Punjab	57.00	28.500	24.24
20.	Rajasthan	207.00	166.928	186.20
21.	Sikkim	5.00	5.000	25.00
22.	Tamil Nadu	363.00	297.920	531.45
23.	Tripura	26.00	26.000	22.42
24.	Uttar Pradesh	852.00	1097.400	252.00
25.	West Bengal	325.00	200.000	97.55
26.	A&N Islands	5.00	2.500	2.79
27.	Chandigarh	5.00	0.000	—
28.	D&N Haveli	5.00	2.500	1.10
29.	Daman & Diu	5.00	0.000	0.34
30.	Delhi	5.00	0.000	—
31.	Lakshadweep	5.00	5.000	3.50
32.	Pondicherry	5.00	5.000	4.55
Total		4920.00	5043.009	8140.27

Development of Wasteland in Gujarat

850. SHRI ANATRAY DEVSHANKER DAVE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount of grant given to Gujarat for the development of wasteland in Kutch, Saurashtra and North Gujarat by the Union Government during the last three years;

(b) whether any assistance has been provided by the World Bank in this regard;

(c) whether any provision has been made during the current financial year; and

(d) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) An amount of Rs. 14.33 crores has been released for the development of wasteland including Kutch, Saurashtra and North Gujarat. The details are given in the statement. (See below)

(b) to (d) No project is receiving financial assistance from the World Bank.

Statement*List of on-going Integrated Wasteland Development Projects in Gujarat State*

Name of the District	Project Period	Total area (in ha.)	Total cost (Rs. in lakhs)	Release 95-96	(Rs. in lakhs) 96-97	97-98
Surendranagar-I	91-92 to 93-94	600	19.26	0.00	0.00	0.00
Surendranagar-II	91-92 to 95-96	3100	206.14	0.00	0.00	31.12
Kutch-I	92-93 to 95-96	5200	396.55	70.00	0.00	0.00
Kutch-II	93-94 to 97-98	5500	389.66	0.00	0.00	0.00
Panchmahal	93-94 to 97-98	3370	287.89	0.00	135.54	0.00
Dang-I	94-95 to 98-99	4095	345.67	0.00	0.00	0.00
Dang-II	93-94 to 97-98	4906	409.50	0.00	0.00	0.00
Amreli	94-95 to 98-99	5500	359.45	80.00	56.42	81.57
Jamnagar	94-95 to 98-99	2480	245.89	40.00	88.71	0.00
Mehsana	94-95 to 98-99	7000	466.69	100.00	170.00	82.08
Rajkot	94-95 to 98-99	4900	352.84	0.00	135.50	0.00
Gandhinagar	94-95 to 98-99	1500	144.43	35.98	45.05	0.00
Banaskantha	93-94 to 96-97	5000	369.71	120.00	45.08	40.00
Kheda	96-97 to 99-00	812	32.48	0.00	4.87	0.00
Junagadh	97-98 to 20-01	12000	480.00	0.00	0.00	72.00
TOTAL		65963	4506.16	445.98	681.09	306.77

ग्रामीण तथा आदिवासी क्षेत्रों में आवास उपलब्ध कराया जाना

851. श्री ओंकार सिंह लखावत: क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने ग्रामीण क्षेत्रों में आवासहीन लोगों के संबंध में कोई सर्वेक्षण कराया है, यदि हां, तो ऐसे नागरिकों की संख्या कितनी है,

(ख) क्या सरकार ग्रामीण क्षेत्रों में आवास उपलब्ध कराने के लिए कोई नई नीति बनाने का विचार रखती है, यदि हां, तो कब तक, और

(ग) क्या सरकार ने आदिवासी क्षेत्रों में आवासहीन लोगों को आवास उपलब्ध कराने के लिए कोई विशेष योजना बनायी है, यदि हां, तो तत्संबंधी ब्यौरा क्या है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौड पाटिल): (क) 1991 की जनगणना के अनुसार देश में 13.72 मिलियन ग्रामीण आवासों की कमी होने का अनुमान था।

(ख) ग्रामीण क्षेत्रों में अतिरिक्त आवासों के निर्माण के लिए एक कार्य योजना तैयार की गई है और योजना आयोग को प्रस्तुत कर दी गई है।

(ग) जनजातीय क्षेत्रों में आश्रयहीन लोगों को आवास उपलब्ध कराने के लिए कोई विशेष योजना तैयार नहीं की गई है। किन्तु ईंदिरा आवास योजना के अधीन कुल आर्बटन का कम से कम 60% अनुसूचित जातियों और जनजातियों के लिए आवासों के निर्माण पर उपयोग में लया जायेगा।

Training Under TRYSEM

852. SHRI NAGENDRA NATH OJHA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of rural youth trained under TRYSEM during the period from 1996-97 and 1997-98, State-wise; and

(b) the number of those TRYSEM beneficiaries who have been covered under IRDP during the period 1996-97 and 1997-98, the State-wise details thereof?